

Annexure – 9

Name of the corporate debtor: M B MALLS PRIVATE LIMITED; Date of commencement of CIRP: 03.08.2022; List of creditors as on: 24.04.2023

4

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Om Prakash Keswani		27-10-2022	1,81,05,248	-	Other Creditors	-	-	Yes	-	-		1,81,05,248	Pending for Documents
2	Om Prakash Keswani HUF		27-10-2022	6,03,230	-	Other Creditors	-	-	Yes	-	-		6,03,230	Pending for Documents
3	Heena Keswani		27-10-2022	39,37,600	-	Other Creditors	-	-	Yes	-	-		39,37,600	Pending for Documents
4	Kanchan Keswani		31-10-2022	1,77,42,000	-	Other Creditors	-	-	Yes	-	-		1,77,42,000	Pending for Documents
5	Ritu Harish Keswani		31-10-2022	7,77,600	-	Other Creditors	-	-	Yes	-	-		7,77,600	Pending for Documents
6	Awesome Creators		31-10-2022	14,50,000	-	Other Creditors	-	-	Yes	-	-		14,50,000	Pending for Documents
7	Amit Keswani		31-10-2022	42,00,000	-	Other Creditors	-	-	Yes	-	-		42,00,000	Pending for Documents
8	Bhagwati Tirath Finance & Investments		07-11-2022	6,25,48,525	-	Other Creditors	-	-	Yes	-	-		6,25,48,525	Pending for Documents
9	Dipesh Keswani		28-10-2022	11,92,000	-	Other Creditors	-	-	Yes	-	-		11,92,000	Pending for Documents
10	Varsha Keswani		28-10-2022	6,50,000	-	Other Creditors	-	-	Yes	-	-		6,50,000	Pending for Documents
11	Harish Kumar Keswani		04-11-2022	1,90,38,903	-	Other Creditors	-	-	Yes	-	-		1,90,38,903	Pending for Documents
12	Jai Prakash Keswani		31-10-2022	2,04,50,963	-	Other Creditors	-	-	Yes	-	-		2,04,50,963	Pending for Documents
13	Lal G Daswani		05-11-2022	76,64,767	-	Other Creditors	-	-	Yes	-	-		76,64,767	Pending for Documents
	Total			15,83,60,836.00	-		-	-		-	-		15,83,60,836.00	-

.....